

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:161  
ANSWERED ON:20.02.2001  
IDSMT SCHEME  
CHANDRA NATH SINGH;S.P. LEPCHA

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) the criteria fixed for selection of towns and cities under the Integrated Development of Small and Medium Towns (IDSMT) Scheme;
- (b) the towns/cities selected for development under the IDSMT Scheme, State-wise;
- (c) the allocation made under the said scheme to each State during each of the last three years and the progress thereof;
- (d) the details of funds utilised during the said period;
- (e) whether any monitoring has been made of the development carried out in such towns/cities of various States;
- (f) if so, the details thereof, State-wise;
- (g) the name of State which sought special/additional assistance from the Union Government for development of cities/towns under IDSMT Scheme during the last three years; and
- (h) the special/additional assistance provided by the Union Government under IDSMT Scheme to various States during the said period, year-wise and State-wise?

**Answer**

MINISTER OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI JAGMOHAN )

(a): As per the Revised Guidelines of Integrated Development of Small and Medium Towns (IDSMT) Scheme, the towns upto population of 5 lakhs with potential for development as Regional growth centres are eligible for selection. Preference is given to Headquarters of districts followed by Mandi Towns, Industrial

Growth Centres, tourist places and pilgrim centres etc. The State Government identifies the towns in accordance with the State Urban Development Strategies and priorities them. The selection is made after detailed analysis using the indicators mentioned below:

- (i) Demographic and administrative status.
- (ii) Economic base of the town.
- (iii) Infrastructural facilities and amenities.
- (iv) Local Finance and
- (v) Implementing capacity of Local body.

Besides the scheme is applicable to only those towns where elections to the Local Bodies have been held and elected bodies are in position.

(b): Details given at Annexure-I.

(c)&(d): Details given at Annexure-II.

(e)&(f): The Government of India/Town & Country Planning Organisation is monitoring the IDSMT Scheme at the Central level and the concerned State Governments are responsible for monitoring the scheme at State and town level. The subsequent installments of the Central assistance to the selected towns are released based on the performance of the implementation of the Scheme. The Statewise expenditure details during each of the last three years are given in Annexure-II.

(g)&(h): Selection of towns and release of Central assistance is made based on the prevailing guidelines of the IDSMT Scheme including the funding pattern. There is no provision in the guidelines for releasing special/additional Central assistance under the Scheme. No special/additional assistance was given to any State or UT during the last three years.

ANNEXURES REFERRED TO IN REPLY TO PARTS (b) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.161 FOR 20.2.2001.

ANNEXURE.I

TOWN AND COUNTRY PLANNING ORGANISATION

STATEWISE NO. OF TOWNS COVERED UNDER IDSMT (FROM 1979-80 TILL 14TH FEB. 2001)

S.NO.	STATE/UTs	TOWN COVERED
1.	ANDHRA PRADESH	81
2.	ARUNACHAL PRADESH	7
3.	ASSAM	23
4.	BIHAR	42
5.	GOA	8
6.	GUJARAT	58
7.	HARYANA	14
8.	HIMACHAL PRADESH	11
9.	JAMMU & KASHMIR	8
10.	KARNATAKA	83
11.	KERALA	35
12.	MADHYA PRADESH	78
13.	MAHARASHTRA	102
14.	MANIPUR	11
15.	MEGHALAYA	8
16.	MIZORAM	8
17.	NAGALAND	7
18.	ORISSA	46
19.	PUNJAB	30
20.	RAJASTHAN	45
21.	SIKKIM	7
22.	TAMIL NADU	104
23.	TRIPURA	12
24.	UTTAR PRADESH	93
25.	WEST BENGAL	72
26.	A & N ISLANDS	1
27.	D & N HAVELI	2
28.	DAMAN & DIU	1
29.	LAKSHADWEEP	1
30.	PONDICHERRY	7
TOTAL		1005

ANNEXURE-II

STATEWISE CENTRAL ASSISTANCE RELEASED AND EXPENDITURE REPORTED UNDER IDSMT DURING 1997-98, 1998-99 AND 1999-2000.

(RS. IN LAKHS)

SL. NO.	STATE	1997-98		1998-99		1999-2000	
+C.A.	EXP.	CA	EXP	CA	EXP.		
1.	ANDHRA PRADESH	164.62	1037.24	942.87	1379.14	552.79	1414.96

2.	ARUNACHAL PD.	8.00	115.00	4.00	-	33.00	-
3.	ASSAM.	51.86	62.91	15.00	1.90	80.11	88.69
4.	BIHAR	-	194.07	20.00	239.24	-	10.82
5.	GOA	-	-	-	-	29.50	-
6.	GUJARAT	362.55	528.67	167.95	828.17	453.17	1215.55
7	HARYANA	22.00	-	128.00	106.62	-	24.73
8.	HIMACHAL PD.	15.00	137.01	26.00	153.30	113.00	18.66
9.	JAMMU & KASHMIR	19.00	87.44	70.00	162.51	-	-
10.	KARNATAKA	163.89	432.50	246.04	687.97	578.17	386.63
11.	KERALA	232.41	167.84	110.63	244.24	120.79	232.62
12.	MADHYA PRADESH	207.94	105.11	416.42	353.28	263.35	223.16
13.	MAHARASHTRA	556.23	1073.61	446.84	1708.42	722.81	1099.73
14.	MANIPUR	20.00	19.61	10.50	14.00	-	55.19
15.	MEGHALAYA	19.60	-	-	39.30	61.80	-
16.	MIZORAM	24.00	73.00	34.40	279.72	74.00	-
17.	NAGALAND	9.00	45.30	-	-	-	51.68
18.	ORISSA	48.00	126.91	124.34	91.13	174.00	73.95
19.	PUNJAB	39.00	88.52	53.00	86.91	238.99	65.86
20.	RAJASTHAN	162.50	354.23	187.31	419.90	92.00	92.47
21.	SIKKIM	12.00	-	-	69.75	30.00	-
22.	TAMIL NADU	149.40	340.22	172.73	367.59	278.26	318.50
23.	TRIPURA	42.00	63.70	46.00	57.01	55.06	-
24.	UTTAR PRADESH	116.00	776.18	101.00	335.75	68.00	539.02
25.	WEST BENGAL	146.50	338.31	191.97	336.59	297.20	263.17
26.	A & N ISLANDS	-	-	-	-	-	-
27.	D & N HAVELI	-	-	12.00	-	-	-
28.	DAMAN & DIU	10.00	-	8.00	-	-	-
29.	LAKSHADWEEP	-	-	-	-	-	-
30.	PONDICHERRY	-	0.01	-	-	30.00	-
	TOTAL	2601.50	6167.29	3535.00	7962.44	4346.00	6175.39
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+CA : Central Assistance  
EXP : Expenditure